

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
CHENNAI DIVISION BENCH**

**IN THE MATTER OF M/s G K INDUSTRIAL PARK PRIVATE
LIMITED**

IBA / 653 /2020

**M/s Edelweiss Asset Reconstruction Company Ltd
--- Financial Creditor**

Vs

**M/s G K Industrial Park Private Limited
--- Corporate**

Debtor

REPORT ON CONSTITUTION OF COMMITTEE OF CREDITORS (COC)

PROOF OF SERVICE

**PROOF OF SERVICE NOT REQUIRED AS THERE IS NO OPPOSITE PARTY AND
THIS IS ONLY A REPORT TO HON'BLE TRIBUNAL**

MADHU DESIKAN

INTERIM RESOLUTION PROFESSIONAL